

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Power Section ) Civil Secretariat  
Srinagar/ Jammu

Notification  
Srinagar, the 29<sup>th</sup> August, 2016

SRO 276 .-In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned Junior Scale, KAS ,Probationers to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within such area as may be assigned to them by the Revenue Department till 10-09-2016:-

S.No.	Name of the officer
1	Qadeer Ahmad
2	Aadil Iqbal Lone
3	Trikansh Bushan
4	Rahul Gupta
5	Ajiz Hussain Malik
6	Devia Nanda
7	Javid Rehman Hajam
8	Sapna
9	Ambika Bali
10	Sumera Shafi
11	Sheena Sahni
12	Muzmal Zaman

By order of the Government of Jammu and Kashmir

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and PA

NO: LD(P) 93/01-Prob/Jammu

Dated 29 -08-2016

Copy to the:

1. Commissioner/ Secretary to Government, Revenue Department. This is with reference to his endorsement No. RV/GAZ/47/2016 dated 17-08-2016.
2. Divisional Commissioner, Srinagar/ Jammu.
3. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
4. SRO Section with 7. S.C.

(Muzaffar Ahmad Wani)  
Special Secretary to Government  
Department of Law, Justice and PA  
(Fayaz)